

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.240 - IA/404(AHM)2024
in
CP(IB) 148 of 2017

Proceedings under Section 10 IBC

IN THE MATTER OF:

Asis Logistic Ltd

.....Applicant

V/s

State Bank of India & Ors

.....Respondent

Order delivered on: 19/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Shivam Dave, Adv.

For the Respondent : Mr. Jaimin Dave, Advocate a/w Ms. Hirva Dave, Adv.

For successful Purchaser : Mr. Nipun Singhvi, Adv. a.w Ms. Pragati Tiwari, Adv.

ORDER

IA/404(AHM)2024

Ld. Counsel for the applicant submitted that they have filed rejoinder. Ld. Counsel for the Liquidator and successful purchaser to submit reply to the rejoinder filed by applicant.

List for further consideration on 05.06.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)